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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table of the House.

Shri P. Chidambaram.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam, I beg to lay on the Table a copy of the Statement (Hindi and English versions) on the Quarterly Review of the trends and receipts and expenditure in relation to the budget at the end of the first quarter of financial year 2012-2013 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

(Placed in Library. See No. LT 7903/15/12)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences (India), New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7904/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2011-2012.

(Placed in Library. See No. LT 7905/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2011-2012.

(Placed in Library. See No. LT 7906/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bardoloi Regional Institute of Mental Health ,Tezpur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bardoloi Regional Institute of Mental Health ,Tezpur, for the year 2011-2012.

(Placed in Library. See No. LT 7907/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2011-2012.

(Placed in Library. See No. LT 7908/15/12)

(6) A copy of the Drugs and Cosmetics (4th Amendment) Rules, 2012 (Hindi and English versions) published in Notification No.G.S.R.575(E) in Gazette of India dated 17th July, 2012 under section 38 of the Drugs and Cosmetics Act, 1940.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 7909/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2011-2012.

(Placed in Library. See No. LT 7910/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7911/15/12)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2011-2012.

(Placed in Library. See No. LT 7912/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawal, for the year 2011-2012.

(Placed in Library. See No. LT 7913/15/12)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2011-2012.

(Placed in Library. See No. LT 7914/15/12)

(13) A copy the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R.708(E) in Gazette of India dated 21st September, 2012 under sub-section(3) of section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

(Placed in Library. See No. LT 7915/15/12)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Biologicals, Noida, for the year 2011-2012.

(Placed in Library. See No. LT 7916/15/12)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table Acopy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2011-2012.
- (2) Annual Report of the the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7917/15/12)

MADAM SPEAKER: Shri Dinsha J. Patel – not present.*

THE MINISTER OF STATE OF THE MINISTRY OF TORUISM (DR. K. CHIRANJEEVI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor

General thereon.

(Placed in Library. See No. LT 7920/15/12)

- (b) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2011-2012.
- (ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7921/15/12)

- (c) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2011-2012.
- (ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7922/15/12)

- (d) (i) Review by the Government of the working of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2011-2012.
- (ii) Annual Report of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7923/15/12)

- (e) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2011-2012.
- (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7924/15/12)

- (f) (i) Review by the Government of the working of the Punjab Ashok Hotel Corporation Limited, Chandigarh, for the year 2011-2012.
- (ii) Annual Report of the Punjab Ashok Hotel Corporation Limited, Chandigarh, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7925/15/12)

- (g) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2011-2012.
- (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2011-2012, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7926/15/12)

- (h) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2011-2012.
- (ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7927/15/12)

- (i) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7928/15/12)

(2) A copy each of the Annual Reports for the year 2011-2012 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

- (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hajipur.

(Placed in Library. See No. LT 7929/15/12)

- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

(Placed in Library. See No. LT 7930/15/12)

- (iii) Institute of Hotel Management and Catering Technology Thiruvananthapuram.

(Placed in Library. See No. LT 7931/15/12)

- (iv) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition, Chandigarh.

(Placed in Library. See No. LT 7932/15/12)

- (v) Institute of Hotel Management, Catering and Nutrition, Lucknow.

(Placed in Library. See No. LT 7933/15/12)

- (vi) Institute of Hotel Management, Catering Technology and Applied

Nutrition, Chennai.

(Placed in Library. See No. LT 7934/15/12)

- (vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.

(Placed in Library. See No. LT 7935/15/12)

- (viii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

(Placed in Library. See No. LT 7936/15/12)

- (ix) Institute of Hotel Management, Catering and Nutrition, Pusa.

(Placed in Library. See No. LT 7937/15/12)

- (x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

(Placed in Library. See No. LT 7938/15/12)

- (xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

(Placed in Library. See No. LT 7939/15/12)

- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

(Placed in Library. See No. LT 7940/15/12)

- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

(Placed in Library. See No. LT 7941/15/12)

- (xiv) Institute of Hotel Management, Catering and Nutrition, Shimla.

(Placed in Library. See No. LT 7942/15/12)

- (xv) Institute of Hotel Management, Catering Technolog and Applied Nutrition, Mumbai.

(Placed in Library. See No. LT 7943/15/12)

(xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.

(Placed in Library. See No. LT 7944/15/12)

(xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

(Placed in Library. See No. LT 7945/15/12)

(xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

(Placed in Library. See No. LT 7946/15/12)

(xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gurdaspur.

(Placed in Library. See No. LT 7947/15/12)

(xx) Institute of Hotel Management, Catering Technology and Applied Nutrition, Kolkata.

(Placed in Library. See No. LT 7948/15/12)

(xxi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.

(Placed in Library. See No. LT 7949/15/12)

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2011-2012.

(Placed in Library. See No. LT 7950/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Balmer Lawrie and Company Limited,

Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7951/15/12)

- (b) (i) Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7952/15/12)

- (c) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7953/15/12)

- (d) (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7954/15/12)

- (e) (i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2011-2012.
- (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7955/15/12)

- (f) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7956/15/12)

- (g) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7957/15/12)

- (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Rae-Bareilly, for the year 2011-2012, alongwith Audited Accounts.
- (2)
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Rae-Bareilly, for the year 2011-2012.

(Placed in Library. See No. LT 7958/15/12)

(3) A copy each of the following Notifications (Hindi and English versions) issued under sub-sections (1 and 4) of section 15 of the Oil Industry Development Act, 1974:-

- (i) S.O. 867(E) published in Gazette of India dated 20th April, 2012 rescinding Notification No. S.O.253(E) dated 28th February, 2006, except as respect things done or omitted to be done before such rescission, with effect from the 17th day of March, 2012.
- (ii) S.O. 868(E) published in Gazette of India dated 20th April, 2012 specifying the rate of duty of excise in respect of crude oil, an item specified in the Schedule to the said Act shall be at the rate of four thousand five hundred rupees per tonne.
- (iii) S.O. 869(E) published in Gazette of India dated 20th April, 2012 exempting the duty of excise on crude oil production from the fields under the Production Sharing Contracts, mentioned therein, to the extent of three thousand six hundred rupees per tonne as against the rate of duty of excise of four thousand five hundred rupees per tonne specified *vide* Notification No. S.O. 868(E) dated 19th April, 2012

(Placed in Library. See No. LT 7959/15/12)

(4) A copy of the Petroleum and Natural Gas Regulatory Board (Integrity Management System for Natural Gas pipelines) Regulations, 2012 (Hindi and English versions) published in Notification No. F.No. Infra/IM/NGPL/1/2010 in Gazette of India dated 6th November, 2012 under section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

(Placed in Library. See No. LT 7960/15/12)

- (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (5)
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, India, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7961/15/12)

- (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (6)
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7962/15/12)

- (1) A copy of the Annual Report (Hindi and English versions) of the IDBI Bank Limited, Mumbai, for the year 2011-2012 alongwith Audited Accounts under sub-section (1) of section 619A of the Companies Act, 1956.

(Placed in Library. See No. LT 7963/15/12)

- (2) (i) A copy of the Directors' Report (Hindi and English versions) on Proposed Voluntary Winding up of the Industrial Investment Bank of India Limited, Kolkata, - August 2012, alongwith Audited Accounts under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) A copy of the Review Note (Hindi and English versions) on Proposed Voluntary Winding up of the Industrial Investment Bank of India Limited, Kolkata – August, 2012.

(Placed in Library. See No. LT 7964/15/12)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

- (i) G.S.R. 833(E) published in Gazette of India dated 19th November, 2012, together with an explanatory memorandum making certain amendments in Notification No. 64/95-C.E. dated 16th March, 1995.
- (ii) G.S.R. 835(E) published in Gazette of India dated 20th November, 2012, together with an explanatory memorandum making certain amendments in Notification No. 14/2002-C.E (N.T.) dated 8th March, 2002.

(Placed in Library. See No. LT 7965/15/12)

- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) The Customs House Agents Licensing Regulation, 2012 published in Notification No. G.S.R.829(E) in Gazette of India dated 16th November, 2012, together with an explanatory memorandum.
- (ii) The Handling of Cargo in Customs Areas (Amendment) Regulation, 2012 published in Notification No. G.S.R. 831(E) in Gazette of India dated 16th November, 2012, together with an explanatory memorandum.
- (iii) G.S.R.834(E) published in Gazette of India dated 19th November, 2012, together with an explanatory memorandum making certain amendments in Notification No. 39/96-Cus., dated 23rd July, 1996.
- (iv) G.S.R.836(E) published in Gazette of India dated 19th November, 2012, together with an explanatory memorandum making certain amendments in Notification No. 12/2012-Cus., dated 17th March, 2012.

(Placed in Library. See No. LT 7966/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority-India, Hyderabad, for the year 2011-2012, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority-India, Hyderabad, for the year 2011-2012.

(Placed in Library. See No. LT 7967/15/12)

(6) A copy each of the following Notifications (Hindi and English versions) under section 25 of the Coinage Act, 2011:-

(i) The coinage of Twenty Five Rupees, Ten Rupees and Five Rupees coins to commemorate the occasion of "SILVER JUBILEE OF SHRI MATA VAISHNO DEVI SHRINE BOARD" Rules, 2012 published in Notification No. G.S.R.691(E) in Gazette of India dated 14th September, 2012.

(ii) The coinage of One Hundred Rupees and Five Rupees coins to commemorate the occasion of "150 YEARS OF KUKA MOVEMENT" Rules, 2012 published in Notification No. G.S.R.648 (E) in Gazette of India dated 23rd August, 2012.

(Placed in Library. See No. LT 7968/15/12)

(7) A copy of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Fourth Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. LAD-NRO/GN/2012-13/18/5391 in Gazette of India dated 12th October, 2012 under section 31 of the Securities and Exchange Board of India Act, 1992.

(Placed in Library. See No. LT 7969/15/12)

(8) A copy each of the following Notifications (Hindi and English versions) under section 48 of the Foreign Exchange Management Act, 1999:-

(i) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident Outside India) (Amendment) Regulations, 2012 published in Notification No. G.S.R.821(E) in Gazette of India dated 10th November, 2012.

(ii) The Foreign Exchange Management (Deposit) (Amendment) Regulations, 2012 published in Notification No. G.S.R.822(E) in Gazette of India dated 10th November, 2012.

(iii) The Foreign Exchange Management (Borrowing or Lending in Foreign Exchange) (Second Amendment) Regulations, 2012 published in Notification No. G.S.R.832 (E) in Gazette of India dated 17th November, 2012.

(Placed in Library. See No. LT 7970/15/12)

(9) A copy of the Income-tax (15th Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. S.O.2805(E) in Gazette of India dated 29th November, 2012 under Section 296 of the Income Tax Act, 1961, together with an explanatory memorandum.

(Placed in Library. See No. LT 7971/15/12)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7972/15/12)

(11) A copy of the Notification No. S.O.2185(E) (Hindi and English versions) published in Gazette of India dated 17th

September, 2012 regarding voluntary winding of Industrial Investment Bank of India Limited in pursuant to Section 485 of the Companies Act, 1956.

(Placed in Library. See No. LT 7973/15/12)

(12) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India –Union Government (No.18 of 2012-13 (Defence Services)- for the year ended March, 2011 under article 151(1) of the Constitution.

(Placed in Library. See No. LT 7974/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2011-2012.

(Placed in Library. See No. LT 7975/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2011-2012.

(Placed in Library. See No. LT 7976/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2011-2012.

(Placed in Library. See No. LT 7977/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): I beg to lay on the Table:-

- (1) Review by the Government of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2011-2012.
- (2) Annual Report of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

(Placed in Library. See No. LT 7978/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY):

I beg to lay on the Table

- (1) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7979/15/12)
